

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

11. IA 5515/2023 in C.P.(IB) 870/MB/2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.07.2024**

NAME OF THE PARTIES:- IA 5515/2023 IIFL Finance Ltd
V/s
Milestone Real Estate Fund
IN THE MATTER OF
Chaubey Realities Pvt Ltd.
V/s
Milestone Real Estate Fund

Section: U/s 60 (5), U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 5515 of 2023

Presence:-

Mr. Amir Arsiwala, Adv. ... for Applicant

Mr. Mudit Ahuja, Adv. (VC) ... for Applicant

Mr. Akshay Shetty, Adv (VC) ... for Intervener BSRD

By consent of the counsel appearing for the parties list this matter for hearing on
18.09.2024.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)